

Establishments maintained in London and Washington by the office of the Comptroller and Auditor General, there are 13 Ministries of the Government of India who have their officials posted in our Missions abroad. Most of these officials are specialists in their respective fields.

The object of inspection carried out by the Foreign Service Inspectorate of the Ministry of External Affairs is to assess the need for revision or adjustment of foreign allowances, daily allowances, salaries and scales of pay of local staff and house rent ceilings. Their recommendations on all these matters are applicable to all the Missions and Establishments maintained by the Government of India in foreign countries. Specific proposals referred to the Inspectors on matters such as augmentation of staff, office accommodation and purchase of property are also examined by the Inspectors.

Shark Liver Oil

*467. Shri Subbiah Ambalam: Will the Minister of Commerce and Industry be pleased to state

(a) the quantity of crude shark liver oil produced in Madras State, and

(b) whether there is any proposal to erect a factory in Madras State for the manufacture of capsules from shark liver oil?

The Minister of Industry (Shri Manubhai Shah): (a) Exact figure of production of crude shark liver oil in the State is not available.

(b) While there are no proposals for a new factory for the manufacture of capsules from shark liver oil, it is understood that the Government Factory at Kozhikode in Kerala, produces them.

Textile Mills

*468. Shri M. M. Gandhi: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that most of the textile mills which are showing

poor results and as such are likely to be closed, are producing coarse and medium cloth;

(b) whether it is also a fact that the burden of excise duty on coarse and medium cloth has accentuated the conditions in which these Mills are placed at present,

(c) whether it is also a fact that the mills producing fine and superfine cloth are in a better position than the mills producing coarse and medium cloth, and

(d) if so, remedial steps proposed to be taken in the matter?

The Minister of Commerce (Shri Nityanand Kanungo): (a) to (d). A Note giving the required information is laid on the Table of the House [See Appendix II, annexure No. 46].

Indians Turned Away from U.S.A. Beaches

*469. { Shrimati Parvathi Krishnan
Shri Barman:
Shri S. C. Samanta:
Shri Sadhan Gupta:
Shri S. A. Mehdi:
Shri Ram Krishan Gupta:

Will the Prime Minister be pleased to state

(a) whether it is a fact that five Indian nationals three of them members of an official mission to the U.S.A. were turned away from two bathing beaches on Chesapeake Bay on Sunday, the 20th July, 1959;

(b) if so, whether Government have enquired into the reasons as to why they were turned away, and

(c) the steps taken in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) to (c) We have seen Press reports alleging that some Indians were turned away from two bathing beaches in U.S.A. We are waiting for a full report from our Embassy on the subject. As soon as it is received we shall make the facts available to the House.